

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3632
TO BE ANSWERED ON 08.08.2017

Living Planet Report

3632. SHRI DEVAJIBHAI G. FATEPARA:
SHRI PREM DAS RAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- a) whether the Government has taken note of the report on the state of earth biodiversity by WWF living planet reporters and if so, the details thereof;
- b) whether the said report has indicated that India is likely to lose nearly half of its wildlife by 2020;
- c) if so, the details thereof and the reasons therefor along with the response of the Government thereto;
- d) the steps taken/being taken to conserve bio-diversity/wildlife and protect the endangered and exotic wildlife species; and
- e) the funds utilised by the Government on wildlife conservation programmes during the last three years, programme and State-wise?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (d) Yes, Madam. The World Wide Fund for Nature (WWF) has published a report titled "Living Planet Report 2016: Risk and resilience in a new era" in 2016.

The said Report of WWF mentions that by 2020, the vertebrate species populations globally may have declined on average by 67 percent since 1970.

The report does not specifically mention that India is likely to lose nearly half of its wildlife by 2020.

The important reasons attributed in the Report include anthropogenic pressures, land degradation, increased use of fertilizers and pesticides, climate change, etc.

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The Ministry has noted the contents of the report. The Ministry has taken the following important steps to conserve bio-diversity/wildlife and protect the endangered and exotic wildlife species include:

- i. The Wild Life (Protection) Act, 1972 provides for punishment for violation of its provisions. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s).
- ii. Protected Areas, viz., National Parks, Sanctuaries, Tiger Reserves, Conservation Reserves and Community Reserves covering important wildlife habitats have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.
- iii. Enhanced financial assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant', for providing better protection to wildlife including peacock, and improvement of habitat.
- iv. The Ministry has taken up the initiative for conservation breeding of the critically endangered species, like Asiatic Lion, Great Indian Bustard, Gangetic Dolphins, Manipur Brow Antler Deer, Vultures, etc. under the Endangered Species Recovery Programme Scheme.
- v. The local communities are involved in conservation measures through eco-development activities who help the forest department in protection of wildlife.
- vi. Wildlife Crime Control Bureau activities have been intensified to gather intelligence about poaching and unlawful trade in wild animals and animal articles, including peacocks, and to achieve inter-state and trans-boundary coordination in enforcement of wildlife laws.

- (e) The Central Government provides financial assistance for protection and conservation of wildlife including endangered species and their habitats under Centrally Sponsored Schemes viz, 'Integrated Development of Wildlife Habitats', 'Project Tiger', and 'Project Elephant' are provided to State/UT Governments . State-wise details of funds released under these schemes during the last three years are given in the **Annexure-1A, 1B and 1C**.

ANNEXURE 1A

**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA
UNSTARRED QUESTION NO. 3632 REGARDING 'LIVING PLANET REPORT'
RAISED BY SHRI DEVAJIBHAI G. FATEPARA AND SHRI PREM DAS RAI, DUE
FOR REPLY OF 08.08.2017**

**Details of funds released to State/ UT Governments under CSS-'Integrated Development of
Wildlife Habitats' during last three years**

Rs. in lakhs)

S.No.	Name of States/UTs	2014-15	2015-16	2016-17
1	A& N Islands	00	100.00	118.49
2	Andhra Pradesh	63.31	0	0
3	Arunachal Pradesh	00	304.02	256.8107
4	Assam	149.11	87.10	0
5	Bihar	85.249	108.011	100.576
6	Chandigarh	0	0	26.06514
7	Chhattisgarh	482.087	213.409	278.9453
8	Goa	00	00	0
9	Gujarat	634.94	395.798	497.604
10	Haryana	14.71	99.33	124.6572
11	Himachal Pradesh	430.345	431.837	280.31
12	Jammu & Kashmir	506.761	354.00	336.50626
13	Jharkhand	101.12	18.62	0
14	Karnataka	483.7769	262.13	325.52
15	Kerala	818.491	967.386	1928.427
16	Madhya Pradesh	371.354	394.565	322.265
17	Maharashtra	402.723	277.94	497.35
18	Manipur	129.192	248.919	340.032
19	Meghalaya	44.87	38.3902	55.23
20	Mizoram	131.54134	94.55	1234.95
21	Nagaland	85.155	235.48	357.846
22	Odisha	350.3229	246.8365	279.65
23	Rajasthan	367.296	314.788	453.87878
24	Sikkim	169.15643	290.32635	145.52
25	Tamil Nadu	280.626	113.261	0
26	Uttar Pradesh	224.899	235.05	250.956
27	Uttarakhand	141.116	188.318	545.30576
28	West Bengal	108.847	100.934	237.66
29	Puducherry	12.00	00	0
	TOTAL	6588.99857	6120.99905	8994.55514

Annexure-1B**Funding assistance provided to tiger range States under the Centrally Sponsored Scheme of 'Project Tiger' during last three years State-wise****(Rs. In lakhs)**

Sl. No.	States	2014-15	2015-16	2016-17
1	Andhra Pradesh	184.141	0.00	173.486
2	Arunachal Pradesh	658.426	429.53900	597.289
3	Assam	1509.389	1425.4130	1510.921
4	Bihar	317.096	223.55051	487.838
5	Chhattisgarh	609.827	398.94500	626.567
6	Jharkhand	199.080	47.98470	323.762
7	Karnataka	1565.773	1378.19440	3203.6144
8	Kerala	517.5351	396.60100	780.231
9	Madhya Pradesh	4335.118	1421.00700	12885.5979
10	Maharashtra	3425.524	3923.07890	8229.718
11	Mizoram	232.189	187.98450	301.548
12	Odisha	707.391	544.80052	917.167
13	Rajasthan	627.192	1257.80800	381.302
14	Tamil Nadu	864.316	1950.17128	949.869
15	Telangana	0.00	214.81920	239.259
16	Uttarakhand	391.1941	683.98538	1023.403
17	Uttar Pradesh	760.928	624.54630	1057.045
18	West Bengal	596.882	376.50781	536.1407
	Total	17502.00	15484.9365	34224.758

Annexure-1C

**STATE WISE FUND RELEASED UNDER CENTRAL SPONSORED SCHEME OF
'PROJECT ELEPHANT'**

(Rs. in Lakh)

Sl. No	State/UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	13.523	-	13.62282
2	Arunachal Pradesh	97.714	61.206	100.062
3	Assam	236.664	-	275.6668
4	Chhattisgarh	43.7456	21.91	61.1624
5	Jharkhand	88.4256	53.453	95.7704
6	Karnataka	225.319	181.054	254.80
7	Kerala	236.72	204.54	429.8712
8	Maharashtra	38.202	8.062	14.335
9	Meghalaya	118.838	81.387	130.266
10	Nagaland	44.8132	15.44	20.3143
11	Odisha	153.35	105.63	284.0342
12	Tamil Nadu	251.208	160.533	25.80
13	Tripura	6.03	26.10932	22.464
14	Uttar Pradesh	5.16	15.33	14.174
15	Uttarakhand	103.908	82.61	175.4576
16	West Bengal	103.814	105.174	101.45
17	Haryana	-	10.00	0
18	Bihar	-	3.008	16.2904
19	Rajasthan	-	-	15.84
20	Punjab	-	-	1.825
21	Madhya Pradesh	-	-	6.8442
	Total	1767.4344	1135.44632	2060.05032
